

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Dated : 5th February, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Appeal No. 173 of 2012

**Chhattisgarh State Power
Distribution Co. Ltd.**

... Appellant(s)

Versus

**Chhattisgarh State Electricity
Regulatory Commission**

....Respondent(s)

Counsel for the Appellant(s):

Mr. K. Gopal Choudhary

Counsel for the Respondent(s):

Ms. Swapna Seshadri

ORDER

We have heard Ms. Swapna Seshadri, the Learned Counsel for the Respondent and she seeks some time to file written submissions. Accordingly, she is directed to file the same on or before 21.2.2013 after serving copy on the other side.

Post the matter for further hearing on **25.2.2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ak/pg